## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/213/2016

NAME OF THE PETITIONER(S)

: Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S)

: M/s Trichur Tourist Complex Private Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SRIKANT MOHAN

2. Imbiliar Ahmed V.K

For 1<sup>ST</sup> Respondent

Shri Srikant Mohan, PCS representing the petitioners present. Shri Imthiaz Ahmed V K, representing counsel for R1 present. PCS representing the petitioners stated that notice has been sent to R2 to R16 but has not received any acknowledgements from them. He is directed to send fresh notice to R1 to R16 by speed post and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 07.07.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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